

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).3516/2019

(Arising out of impugned final judgment and order dated 07-04-2016 in CMWP No.10784/2002 passed by the High Court Of Judicature At Allahabad)

CHANDRA PRAKASH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With application for exemption from filing O.T. permission to file lengthy list of dates, permission to appear and argue in person permission to file additional documents)

Date : 16-03-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Petitioner-in-person

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list on 20.04.2020.

The petitioner-in-person be informed about
the next date of hearing.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master